

IN THE INCOME TAX APPELLATE TRIBUNAL, SURAT BENCH, SURAT
BEFORE SHRI PAWAN SINGH, JUDICIAL MEMBER AND
DR. ARJUN LAL SAINI, ACCOUNTANT MEMBER
ITA No. 247/AHD/2015 (AY: 2010-11)
(Virtual hearing in Virtual Court)

Smt. Preeti Sadashivam Saji, Prop. of Narmada Fluid Control, 2 nd Floor, 202, Hiv Mangalam Complex, Kasak Circle, Bharuch- 392 002. PAN : ATBPS1591G	Vs	The Income Tax Officer, Ward-1, Bharuch.
APPELLANT		RESPONDEDNT

Appellant by	Shri Mukund Rao - CA
Respondent by	Ms Anupama Singhla - Sr. DR
Date of hearing	05.01.2021
Date of pronouncement	05.01.2021

ORDER

PER DR. A. L. SAINI, ACCOUNTANT MEMBER:

At the outset itself, Shri Mukund Rao, Learned Counsel for the assessee, submitted before the Bench that assessee has opted the benefit of the “**Direct Tax Vivad Se Vishwas Act, 2020**”. A copy of Form No. 1 and Form No. 2 under ‘**the Direct Tax Vivad Se Vishwas Act**, filed by the assessee in the Income Tax Department on 13.05.2020 were also placed before the Bench. Shri Mukund Rao, on behalf of the assessee, by way of a letter dated 29.12.2020, submitted that assessee prayed for withdrawal of the appeal to which, the learned Departmental Representative did not raise any objection.

2. We have heard both the parties and gone through Form 1 & 2 filed by the assessee to obtain the benefit of ‘**Vivad Se Vishwas Scheme**’ and Form 3 dated 27.11.2020 bearing Certificate No.754408760271120 and noted that assessee has prayed for withdrawal of the appeal. The Ld. Departmental Representative for the Revenue did not have any objection if the said appeal is withdrawn by the assessee. Consequently, we treat this appeal as withdrawn.

3. In the result, the appeal of the assessee (**in ITA No.247/AHD/2015 for AY.2010-11**) is dismissed as withdrawn.

Order pronounced on 05/01/2021, as per Rule 34 of Income Tax Appellate Tribunal, Rule 1963.

Sd/-
(PAWAN SINGH)
JUDICIAL MEMBER

Sd/-
(DR. A. L. SAINI)
ACCOUNTANT MEMBER

Surat, Dated: 05/01/2021

Samanta, PS

Copy to:

1. Appellant
2. Respondent
3. CIT(A)
4. Pr. CIT
5. DR

// True Copy //

By order

Assistant Registrar/Sr. PS/PS
ITAT, Surat